

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO.*228
TO BE ANSWERED ON 02.08.2016**

***228. EMPLOYMENT FOR SCs AND OBCs**

**SHRI J.C. DIVAKAR REDDY:
SHRI PRATHAP SIMHA:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any scheme/programme is under implementation for providing gainful employment to the Scheduled Castes and Other Backward Classes and if so, the details thereof;
- (b) the funds provided and utilised under these schemes/programmes during the last two years and the current year, State/ UT-wise;
- (c) the number of persons benefited under these schemes during the said period, category and State/UT-wise;
- (d) whether the rate of employment among the Scheduled Castes is abysmally low as compared to the general population, as per the data released by the National Sample Survey Organisation and if so, the details thereof; and
- (e) whether the Government has assessed the reasons for the same and if so, the details thereof along with the corrective steps taken by the Government to reduce unemployment among the SCs and OBCs in the country?

ANSWER

**MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWAR CHAND GEHLOT)**

(a) to (e): A statement is laid on the table of the house.

Statement in reply to parts (a) to (e) of the Lok Sabha Starred Question No.228 for 02.08.2016 by Shri J.C. Divakar Reddy, Shri Prathap Simha, MP regarding 'Employment for SCs and OBCs'

(a) The National Scheduled Castes Finance Development Corporation (NSFDC) and National Backward Classes Finance and Development Corporation (NBCFDC) are implementing Credit Based Schemes and Skill Development programmes to enable the eligible beneficiaries from Scheduled Castes (SCs) and Other Backward Classes (OBCs) respectively, for providing gainful employment to them.

The Ministry of Social Justice & Empowerment is also implementing the schemes of Venture Capital Fund for Scheduled Castes and Credit Enhancement Guarantee Scheme for Scheduled Castes for promoting entrepreneurship and enhancing direct/indirect employment generation among the Scheduled Castes.

(b) & (c) The statement showing State/UT wise details of funds released by the Corporations to the implementing agencies, utilized and physical progress under the above mentioned schemes during the last two years including the current year is at **Annexures -I to IV**. The Statement showing the physical progress made in the implementation of the schemes of Venture Capital Fund for Scheduled Castes and Credit Enhancement Guarantee Scheme for Scheduled Castes is at **Annexure -V**

(d) The National Sample Survey Organization (NSSO), Ministry of Statistics and Programme Implementation, has informed that as per the Unemployment Survey among social groups in India, 68th NSS round (July, 2011 – June, 2012), the proportion of households with regular wage/ salary earning among Scheduled Castes, Other Backward Classes and Others in rural and urban areas is as follows :

Social Group	Rural	Urban
Scheduled Castes (SCs)	8.5%	44.0%
Other Backward Classes (OBCs)	9%	37.6%
Others (non SCs/STs/OBCs)	13.3%	44.5%

(e) The Government has taken, inter-alia, various initiatives to reduce unemployment among SCs and OBCs which is due to socio-economic backwardness of these classes. The various initiatives taken by the Government are as follows:

- (i) Reservation in Government/PSU/Other Institutional jobs,
- (ii) Various Vocational Training Programmes for SCs and OBCs,
- (iii) Schemes under Scheduled Caste Sub-Plan:
 - 10% of funds under Special Central Assistance to Schedules Castes Sub-Plan are utilized for skill development.
 - Skill Development initiatives of the Ministry of Labour and Employment and Ministry of Skill Development and Entrepreneurship.
- (iv) Various Credit based soft loan schemes and skill development programmes of NSFDC and NBCFDC,
- (v) Venture Capital Fund for Scheduled Castes,
- (vi) Credit Enhancement Guarantee Scheme for Scheduled Castes.

ANNEXURE -I IN REPLY TO LOK SABHA STARRED QUESTION NO.228 FOR 02.08.2016 BY SHRI J.C. DIVAKAR REDDY AND SHRI PRATHAP SIMHA REGARDING "EMPLOYMENT FOR SCs AND OBCs".

**NATIONAL SCHEDULED CASTES FINANCE AND DEVELOPMENT CORPORATION (NSFDC)
- STATE/UT-WISE AND YEAR-WISE FUNDS PROVIDED, UTILIZED AND PHYSICAL PROGRESS UNDER CREDIT BASED SCHEMES**

(Rs. in lakh)

Sl. No.	State/UT	2014-15		2015-16		2016-17 (upto 30.06.2016)		Total number of beneficiaries during 3 years
		Funds Provided	Funds utilized	Funds Provided	Funds utilized	Funds Provided	Funds utilized	
1	Andhra Pradesh	-	6.39	2504.36	7.81	604.22	-	4831
2	Bihar	4080.00	40.10	2881.36	1433.54	2.69	-	28596
3	Chhattisgarh	575.79	467.18	656.54	384.38	2.94	294.14	870
4	Goa	7.47	26.90	6.09	1.48	-	5.83	3
5	Gujarat	2107.62	2655.85	2259.47	1748.36	1027.67	1.59	5775
6	Haryana	95.80	217.64	1223.96	319.23	22.83	185.54	2214
7	Himachal Pradesh	172.76	74.87	128.02	202.13	5.45	-	637
8	Jammu & Kashmir	35.79	189.97	782.44	152.88	-	-	290
9	Jharkhand	0.00	200.00	953.34	2.09	3.21	-	1038
10	Karnataka	7185.71	1620.38	3153.40	1863.19	17.72	-	14394
11	Kerala	1120.70	1024.01	4366.04	1229.96	21.37	198.30	6732
12	Madhya Pradesh	-	11.29	39.21	29.28	-	-	72
13	Maharashtra	4563.82	1954.14	992.86	2205.73	29.87	333.02	9089
14	Odisha	-	0.45	46.51	45.14	4.43	-	38
15	Punjab	3.56	8.70	4.32	4.28	10.92	0.90	31
16	Rajasthan	1814.72	457.46	1346.81	472.30	1.92	47.70	4626
17	Tamil Nadu	10.57	18.77	11.58	15.89	24.94	-	69
18	Telangana	-	-	1893.40	3.40	177.79	-	3028
19	Uttar Pradesh	1581.75	7.87	7884.47	1073.92	4.26	-	15448
20	Uttarakhand	50.66	76.86	712.35	147.39	-	-	741
21	West Bengal	2240.86	1691.46	3357.74	3018.46	7.81	-	42875
North-Eastern States								
22	Assam	198.00	196.24	42.19	19.27	0.94	-	948
23	Manipur	39.60	98.55	100.00	200.00	-	-	362
24	Sikkim	96.85	54.70	110.40	168.80	-	127.74	160
25	Tripura	1022.57	800.13	2226.75	1060.87	53.92	-	1994
Union Territories								
26	Chandigarh	22.02	-	30.00	23.84	0.28	-	146
27	Delhi	-	-	180.86	0.86	2.99	-	109
28	Puducherry	-	106.32	-	-	-	28.79	-
	TOTAL	27026.62	12006.23	37894.47	15834.48	2028.17	1223.55	145116

Note 1. Position of funds utilization for a particular year is cumulative of funds released during the year and previous years.

Note 2. "-" Indicates that Channelizing Agencies of the States/UTs were not eligible for funds due to non-fulfillment of prudential norms of the scheme.

ANNEXURE -II IN REPLY TO LOK SABHA STARRED QUESTION NO.228 FOR 02.08.2016 BY SHRI J.C. DIVAKAR REDDY AND SHRI PRATHAP SIMHA REGARDING "EMPLOYMENT FOR SCs AND OBCs".

NATIONAL SCHEDULED CASTES FINANCE AND DEVELOPMENT CORPORATION (NSFDC) - STATE-WISE, YEAR-WISE FUNDS PROVIDED, UTILIZED AND PHYSICAL PROGRESS UNDER SKILL DEVELOPMENT TRAINING PROGRAMME (AS ON 30.6.2016).

(For the current year 2016-17, funds have been provided only to Maharashtra (Rs.0.81 Lakhs) and Uttar Pradesh (Rs.5.37 Lakhs) i.e.total Rs.6.18 Lakhs)

(Rs. in lakh)

Sl. No.	State/UT	2014-15		Sl. No.	State/UT	2015-16		Total number of beneficiaries during 3 years
		Funds Provided	Funds Utilised			Funds Provided	Funds Utilised	
1	Andhra Pradesh	16.97	14.27	1	Andhra Pradesh	34.12	-	654
2	Assam	37.07	23.52	2	Assam	21.00	-	505
3	Bihar	148.05	83.58	3	Bihar	87.23	-	2912
4	Chhattisgarh	4.20	-	4	Chhattisgarh	12.60	-	390
5	Gujarat	29.90	-	5	Goa	2.75	-	50
6	Haryana	23.71	18.31	6	Gujarat	27.29	-	780
7	Himachal Pradesh	1.35	-	7	Haryana	23.78	-	650
8	Jammu & Kashmir	9.99	9.99	8	Himachal Pradesh	2.15	-	70
9	Jharkhand	31.31	26.00	9	Jammu & Kashmir	2.75	-	110
10	Karnataka	165.34	146.14	10	Jharkhand	10.34	-	513
11	Kerala	4.05	-	11	Karnataka	47.44	-	2400
12	Madhya Pradesh	62.75	41.88	12	Kerala	24.03	-	440
13	Maharashtra	49.81	36.35	13	Madhya Pradesh	65.45	35.74	1890
14	Manipur	5.01	5.01	14	Maharashtra	32.45	-	1175
15	Odisha	10.53	-	15	Manipur	3.30	-	70
16	Punjab	23.85	-	16	Odisha	35.63	-	760
17	Rajasthan	51.81	17.95	17	Punjab	21.52	-	1057
18	Sikkim	5.04	5.04	18	Rajasthan	49.61	-	1420
19	Tamil Nadu	45.37	-	19	Sikkim	3.08	-	86
20	Telangana	24.05	15.65	20	Tamil Nadu	67.70	-	1916
21	Tripura	10.05	10.05	21	Telangana	23.46	-	906
22	Uttar Pradesh	127.41	87.18	22	Tripura	24.00	24.00	260
23	Uttarakhand	20.13	20.13	23	Uttar Pradesh	160.10	-	4835
24	West Bengal	189.48	-	24	Uttarakhand	11.00	-	320
25	Delhi	2.90	-	25	West Bengal	79.28	-	3726
				26	Chandigarh	1.61	-	30
				27	Delhi	8.73	-	370
	TOTAL	1100.13	561.05		TOTAL	882.40	59.74	28295

Note 1. Position of funds utilization for a particular year is cumulative of funds released during the year and previous years.

Note 2. "-" Indicates that the payment to the Training Agency in the concerned State by the corporation has to be done after ensuring completion of the training module requirements.

ANNEXURE-III IN REPLY TO LOK SABHA STARRED QUESTION NO.228 FOR 02.08.2016 BY SHRI J.C. DIVAKAR REDDY AND SHRI PRATHAP SIMHA REGARDING "EMPLOYMENT FOR SCs AND OBCs".

NATIONAL BACKWARD CLASSES FINANCE AND DEVELOPMENT CORPORATION (NBCFDC) - STATE-WISE AND YEAR-WISE FUNDS RELEASED, UTILIZED AND PHYSICAL PROGRESS UNDER LOAN SCHEME PROGRAMME.

Sl No.	States/UTs	2014-15		2015-16		2016-17 (upto 30.6.2016)		Total No. of beneficiaries during 3 years
		Funds released	Funds Utilized	Funds released	Funds Utilized	Funds released	Funds Utilized*	
1	Assam							
	i) Assam (through NEDFI)	900.00	900.00	500.00	500.00	-	-	9800
2	Bihar	-	-	-	-	581.56	581.56	1223
3	Chattisgarh	-	-	100.00	96.05	-	-	200
4	Gujarat	490.00	490.00	1199.70	943.70	100.00	-	7324
5	Goa	75.00	75.00	200.00	79.09	-	-	312
6	Haryana	350.00	350.00	1200.00	199.83	-	-	4675
7	Himachal Pradesh	475.35	475.35	1837.19	263.47	135.65	-	5954
8	Jammu & Kashmir	200.00	200.00	200.00	145.37	150.00	-	2840
9	Jharkhand	-	-	500.00	34.29	-	-	1680
10	Karnataka	2600.00	2600.00	3500.00	1937.04	118.98	-	28315
11	Kerala	14290.00	14290.00	8500.00	3572.18	2500.00	-	147263
12	Manipur							
	i) Manipur (through NEDFI)	600.00	600.00	500.00	500.00	-	-	7700
13	Maharashtra	500.00	466.35	1000.00	1000.00	-	-	7330
14	Punjab	300.00	300.00	500.00	209.67	-	-	3123
15	Sikkim	-	-	200.00	-	-	-	1053
16	TamilNadu	5500.00	5500.00	7500.00	7452.11	-	-	108147
17	Tripura	2100.00	2100.00	2300.00	1911.61	500.00	-	19990
18	Uttar Pradesh							
	i) U.P. Sahkari Bank	500.00	500.00	500.00	416.96	-	-	6495
19	West Bengal	300.00	300.00	250.00	250.00	-	-	3749
	Sub Total States (1 to 19)	29180.35	29146.70	30486.89	19511.37	4086.19	581.56	367173
II.	UTs							
20	Chandigarh	-	-	25.00	-	-	-	75
21	Puducherry	500.00	500.00	1000.00	1000.00	-	-	6575
	Sub Total (20 to 21)	500.00	500.00	1025.00	1000.00	-	-	6650
	Grand TOTAL (I + II)	29680.35	29646.70	31511.89	20511.37	4086.19	581.56	373823

Note 1. Position of funds utilization for a particular year is cumulative of funds released during the year and previous years.

Note 2 "-" Indicates that Channelizing Agencies of the States/UTs were not eligible for funds due to non-fulfillment of prudential norms of the scheme.

ANNEXURE -IV IN REPLY TO LOK SABHA STARRED QUESTION NO.228 FOR 02.08.2016 BY SHRI J.C. DIVAKAR REDDY AND SHRI PRATHAP SIMHA REGARDING "EMPLOYMENT FOR SCs AND OBCs".

NATIONAL BACKWARD CLASSES FINANCE AND DEVELOPMENT CORPORATION (NBCFDC) - STATE/UT-WISE AND YEAR-WISE FUNDS PROVIDED, UTILIZED AND PHYSICAL PROGRESS UNDER SKILL DEVELOPMENT PROGRAMME

(Rs. in lakh)

Sl. No:	State /UT	2014-15		2015-16		2016-17 (Upto 30.06.2016)		Total number of beneficiaries during 3 years
		Funds Provided	Fund Utilised	Funds Provided	Fund Utilised	Funds Provided	Fund Utilised	
1	Andhra Pradesh	26.15	18.12	64.81	30.60	97.81		2715
2	Bihar	106.40	95.18	36.75	16.50	125.90		2775
3	Chhatisgarh	30.35	28.36	23.40	11.70	44.74		1207
4	Goa	3.00	1.50	-	-	-		50
5	Gujarat	56.14	41.25	50.00	20.00	51.20		1765
6	Haryana	70.22	70.22	157.34	87.78	118.00		3647
7	Himachal Pradesh	15.30	15.30	37.80	27.81	29.45		827
8	J&K	14.07	11.04	21.00	8.62	34.33		970
9	Jharkhand	111.41	99.69	34.50	13.80	37.58		1976
10	Karnataka	26.15	21.85	56.00	23.00	43.68		1550
11	Kerala	32.44	27.64	12.00	6.00	37.24		830
12	Madhya Pradesh	52.61	52.60	192.67	86.61	121.96		3992
13	Maharashtra	7.97	3.98	30.75	13.50	41.29	Utilization certificate is due in next financial year.	830
14	Odisha	42.70	39.01	61.50	27.00	71.79		2140
15	Punjab	32.49	21.28	25.96	11.98	84.82		1604
16	Rajasthan	16.37	10.88	130.90	53.52	78.02		2544
17	Tamil Nadu	29.93	27.28	63.58	26.63	127.35		2770
18	Telangana	-	-	20.77	9.51	20.03		502
19	Uttar Pradesh	52.25	49.51	134.35	54.94	118.70		3212
20	Uttarakhand	1.50	0.75	33.90	26.03	9.98		455
21	West Bengal	220.17	177.77	87.54	68.22	73.67		4040
22	Assam			111.32	60.25	25.26		1632
23	Manipur	35.67	32.18	30.38	13.35	24.66		1160
24	Sikkim	3.60	3.24	-	-	9.86	300	
25	Tripura	-	-	48.45	5.45	17.13	965	
26	Chandigarh	4.50	4.50	-	-	-	50	
27	Delhi	8.15	5.50	10.00	4.00	9.62	385	
28	Pondicherry	3.15	1.57	-	-	-	50	
	Total	1002.68	860.20	1475.67	706.80	1454.07		44943

Note 1. Position of funds utilization for a particular year is cumulative of funds released during the year and previous years.

Note 2. "-" Indicates that payment to the Training Agency in the concerned State by the corporation has to be done after ensuring completion of the training module requirements.

ANNEXURE-V IN REPLY TO LOK SABHA STARRED QUESTION NO.228 FOR 02.08.2016 BY SHRI J.C. DIVAKAR REDDY AND SHRI PRATHAP SIMHA REGARDING "EMPLOYMENT FOR SCs AND OBCs".

Venture Capital Fund for Scheduled Castes (VCF-SC) – Under this scheme the funds are transferred to the nodal agency i.e. IFCI Ltd. and not to the States/UTs. A total amount of Rs.200.00 Crores (amount utilized-Rs. 168.10 Crore) was released during 2014-15 and Rs.0.01 Crore (amount fully utilized) during 2015-16. The budget provision for 2016-17 is Rs. 40.00 crore.

Credit Enhancement Guarantee Scheme for the Scheduled Castes (CEGSSC) - Under this scheme the funds are transferred to the nodal agency i.e. IFCI Ltd. and not to the States/UTs. A total amount of Rs.200.00 Crores (amount utilized- Rs. 12.99 Crore) was released during 2014-15 and Rs.0.01 Crore (amount fully utilized) during 2015-16. The budget provision for 2016-17 is Rs. 10.00 crore.

The physical progress of the two schemes for 3 years is given below:-

Sl. No.	State/UT	Number of beneficiaries
1	Andhra Pradesh	3
2	Assam	1
3	Chhattisgarh	1
4	Delhi	4
5	Gujarat	3
6	Haryana	2
7	Karnataka	2
8	Maharashtra	17
9	Puducherry	1
10	Punjab	2
11	Tamil Nadu	3
12	Telangana	8
13	Uttar Pradesh	2
14	West Bengal	1
	TOTAL	50